ANF-2E Application for seeking personal hearing for redressal of Grievance (Reference Para 2.60 of FTP)

SI. No.	Details		
1	Name of the Applicant and IEC number		
2	E-mail address of the applicant		
3	Mobile No, office land line no of the applicant		
4	Name of the person with designation who will appear for PH:		
5	Subject matter on which relaxation /intervention is required:		
6	Reason for seeking such relaxation/intervention with justification for Consideration of Request		
7	Date, File No & GST of decision against which PH is being sought:		
8	The date when this decision was reviewed by PRC/ competent Authority:		
9	Reason of rejection by PRC/Authority/officer		
10	Preferable date for PH (2nd Tuesday of every month is earmarked for PH		
11	How many pages of documents are enclosed?		
12	Amount of Fee		

Declaration/Undertaking:

· —	vledge. I/we sl	hall abide by the	itted above is correct and true to order/decision of DG taken after
Place		Date	
Name		Designation	
Email		Mobile	
Office Address			
Residential Address			